

PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : I beg to lay on the Table :

- (1) A copy of Detailed Demands for Grants (Hindi and English versions) of the Ministry of Personnel, Public Grievances and Pension and Union Public Service Commission for the year 1997-98.

[Placed in Library. See No. LT-1713/97]

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs for the year 1997-98.

[Placed in Library. See No. LT-1714/97]

Detailed Demands for Grants of the Ministry of Petroleum and Natural Gas and a Copy of Production Sharing Contract between the Government of India and the Oil India Ltd. and the Essar Oil Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : I beg to lay on the Table :

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 1997-98.

[Placed in Library. See No. LT-1715/97]

- (2) A copy of the Production Sharing Contract (Hindi and English versions) between the Government of India and the Oil India Limited and the Essar Oil Limited with respect to Contract Area Identified as Block RJ-ON-90/5.

[Placed in Library. See No. LT-1716/97]

Annual Report and Review by the Government of the working of the Central Government Employees Welfare Organisation etc.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (PROF. UMMARE VENKATESWARLU) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English

versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1717/97]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the Hindustan Prefab Limited, New Delhi for the year 1995-96.

- (ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1718/97]

- (5) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Affairs and Employment for the year 1997-98.

[Placed in Library. See No. LT-1719/97]

12.01 hrs.

[English]

**MESSAGES FROM RAJYA SABHA
AND**

BILLS AS PASSED BY RAJYA SABHA - Laid

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Port Laws (Amendment) Bill, 1997 which has been passed by the Rajya Sabha at its sitting held on the 18th March, 1997.

- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of

Business in the Rajya Sabha, I am directed to enclose a copy of the National Commission for Safai Karamcharis (Amendment) Bill, 1997 which has been passed by the Rajya Sabha at its sitting held on the 18th March, 1997.

Sir, I also lay on the Table the Port Laws (Amendment) Bill, 1997 and the National Commission for Safai Karamcharis (Amendment) Bill, 1997, as passed by Rajya Sabha on the 18th March, 1997.

12.02 hrs.

[English]

CONVICTION AND LODGEMENT OF MEMBER

MR. CHAIRMAN : I have to inform the House that the following wireless message dated 17 March, 1997 was received on 18 March, 1997 from the Superintendent, Jail number 5, Tihar, New Delhi :

"Shri Kalpnath Rai, Member of Lok Sabha has been convicted today by the Court of Additional Sessions Judge, Shahadra in case numbers 140 to 144/93 Police Station Preet Vihar under TADA Act. He is lodged in Jail number 5, Tihar, New Delhi."

12.02½ hrs.

[English]

COMMITTEE ON PRIVATE MEMBERS' BILL AND RESOLUTIONS

Seventh Report

SHRI SUDHIR GIRI (Contai) : I beg to present the Seventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.02½ hrs.

[English]

ESTIMATES COMMITTEE

Third Report

SHRI RUPCHAND PAL (Hooghly) : I beg to present the Third Report (Hindi and English versions) of the Estimate Committee on Ministry of Urban Affairs and Employment (Department of Urban Development)-Delhi Development Authority.

12.02¾ hrs.

[Translation]

PUBLIC ACCOUNTS COMMITTEE

Fourth and Seventh Reports and Minutes

DR. MURLI MANOHAR JOSHI (Allahabad) : Sir, I beg to present following Reports (Hindi and English versions) of the Public Accounts Committee :

1. Fourth Report on Union Government Appropriation Accounts (1994-95) Tele Communication Services and Minutes of the Sitzings of the Committee including thereto.
2. Seventh Report on Action taken on 72nd Report of Public Accounts Committee (10th Lok Sabha) on Janta Cloth Scheme.

12.03 hrs.

[English]

STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

Sixth, Seventh and Eighth Reports

SHRI ABDUL REHMAN ANTULAY (Kulaba) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Petroleum and Chemicals :

- (1) "Sixth Report on Action Taken by Government on the recommendations contained in Third Report on 'Demands for Grants' (1996-97) of Ministry of Petroleum and Natural Gas.
- (2) Seventh Report on Action Taken by Government on the recommendations contained in First Report on Demands for Grants (1996-97) of Department of Chemicals and Petro-chemicals.
- (3) Eighth Report on action Taken by Government on the recommendations contained in Second Report on 'Demands for Grants (1996-97)' of Department of Fertilizers".

12.03½ hrs.

[Translation]

STANDING COMMITTEE ON RAILWAYS

Fifth Report and Minutes

SHRI BASU DEB ACHARIA (Bankura) : Sir, I beg to